IN THE HIGH COURT OF KERALA AT ERNAKULAM

NOTICE

It is hereby informed that the Full Bench sitting consisting of Hon'ble Mr.Justice P.N..Ravindran, Hon'ble Mr.Justice A.M.Shaffique and Hon'ble Mr.Justice K.Harilal scheduled to be held at 10.15 am on 09.02.2018 to take up W.P.(C) No.24499/2016 and connected cases is cancelled and the matter is adjourned to 15.2.2018.

Ernakulam, 07.02.2018.

(By Order)

Joyasne N

Registrar (Judicial).